

Year	Number of cases registered
2006	26,665
2007	29,825
2008	33,367

- Data for the year 2009 is not available.
- Data for the year 2010 would become due after completion of the calendar year.

#### **Affect of monsoon season on completion of projects of CWG**

1287. SHRI SABIR ALI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the projects in hands in respect of Commonwealth Games which are behind the schedule;

(b) whether these on-going projects would be ready before the commencement of the games; and

(c) whether completion of these projects would be adversely affected due to heavy rains in the current monsoon season, if so, the special steps proposed to be taken to ensure completion of these projects well before the commencement of the games?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) 17 competition venues, out of total of 18, have been completed, the remaining 01 venue is in an advanced stage of completion. These projects will be completed well in time for the Commonwealth Games.

(c) To offset the effect of the rain, additional manpower and machinery has been deployed, wherever necessary.

#### **Grants-in-aid under Deendayal Disabled Rehabilitation Scheme**

1288. SHRI R.C. SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of grants-in-aid under Deendayal Disabled Rehabilitation Scheme released to various organizations in the country during the last three years, year-wise, organization-wise and State-wise;

(b) the number of proposals for grants pending with the Ministry under the above scheme from various States during the last three years, year-wise, organization-wise and State-wise; and

(c) the reasons for pendency?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The details of grant-in-aid released during the last three years, year-wise, organization-wise and State-wise is given in Annexure. [See Appendix 220 Annexure No. 6]

(b) 114 proposals for 2008-09 and 312 proposals for 2009-10 are pending with the Ministry under Deendayal Disabled Rehabilitation Scheme. The year-wise and State-wise details given in Statement (See below).

(c) The reasons for pendency *inter-alia* includes delay in receipt of proposals from the respective State Governments, deficient documents in the proposals received from the organizations, complaint against some of the organizations etc.

**Statement**

*Number of proposals pending under Deendayal Disabled Rehabilitation Scheme (DDRS)*

Sl.	Name of the State	No. of Proposals pending 2008-09	No. 2009-10
1	2	3	4
1.	Andaman and Nicobar Island	0	0
2.	Andhra Pradesh	7	60
3.	Arunachal Pradesh	0	0
4.	Assam	3	1
5.	Bihar	13	9
6.	Chandigarh	0	1
7.	Chhattisgarh	1	1
8.	Dadra and Nagar Haveli	0	0
9.	Daman and Diu	0	0
10.	Delhi	10	10
11.	Goa	0	2
12.	Gujarat	1	3
13.	Haryana	3	7
14.	Himachal Pradesh	1	2

1	2	3	4
15.	Jammu and Kashmir	1	2
16.	Jharkhand	1	1
17.	Karnataka	11	71
18.	Kerala	10	59
19.	Lakshadweep	0	0
20.	Madhya Pradesh	6	5
21.	Maharashtra	1	1
22.	Manipur	1	2
23.	Meghalaya	0	0
24.	Mizoram	1	0
25.	Nagaland	0	0
26.	Orissa	3	7
27.	Puducherry	0	0
28.	Punjab	2	7
29.	Rajasthan	2	4
30.	Sikkim	0	0
31.	Tamil Nadu	14	25
32.	Tripura	0	0
33.	Uttar Pradesh	10	11
34.	Uttarakhand	0	0
35.	West Bengal	12	21
TOTAL		114	312

**Population of Other Backward Classes (OBCs)**

1289. DR. GYAN PRAKASH PILANIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) total population of OBCs in the country, State-wise and their reservation quota in Centre and States;